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Conversion of Jodhpur-Jaisalmer section has been approved in principle and would be taken up after gauge conversion between Sawai Madhopur-Jodhpur via Jaipur, Phu-lera has been completed.

Development of roadte in Calcutta

1846. PROF. SAURIN BHATTACHAR-YA: WHI the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether it is a fact that most the Central Government building's and pre mises situated in Calcutta are steadily oc cupying road space for parking for their vehicles:
- (b) whether it is also a fact that per centage-wise the space available for roads in Calcutta is much less compared to Delhi, Bombay and Madras;
- (c) whether the urban development authority ha» been pleading with the Central Government for development of roads in Calcutta: and
- (i) if so, the details thereof and action being taken to increase the areas of roads in the town with Centre's assistance?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be laid on the Table of the Hoase.

Modernisation of Rourkela Steel Plan

1847. PROF. SAURIN BHATTACHAR-YA: Will the Minister of STEEL be pleased

- (a) whether Government's attention been drawn to the news-item which -ippeared in the Business Standard, Calcutta dated the 27th August, 1991 under the caption "Germans tendered out of RSP update bids";
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b) whether efforts are being made to involve the parties with much higher offer in the modernisation programme of Rourkela Steel Plant:
- (c) whether the Mannesman Demag and MAN-GHH has been proved to be extremely costly with their Indian counterparts; and

(d) if So .the details thereof?

THE .MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV); (a) Yes, Sir.

to Questions

(b) to (d) The price bids for 5 global packages for the Rourkela Steel Plant modernisation project have been received by the Plant authorities from various parties which include Mannesman Demag and MAN-GHH of Germany. The Plant authorities and the consultants are currently evaluating these price bids. While the most cost effective course of action would be decided upon, the details would be, known after the evaluation is completed.

Availability of house financing loan at tow rate

1848. PROF. SAURIN BHATTACHA-RYA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether it is a fact that Government have received reports on the development and growth of housing industry and on increasing the numbers of houses in various metropolitan towns and cities:
- (b) whether it is a fact that efforts of the Government to assist the common public to build up their own houses are deterred due to costly finance being provided by different financial instituions at a very higher rate of interest:
- (c) whether Government are aware that few housing financial institutions are also charging more t'han 17 per cent of interest on housing loans;
 - (d) if so, the details thereof; and
- (e) what efforts are now being made to make available cheap finance for house building?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) This information is compiled as pait of the housing statistics published annually by the Government of India.

(b) to (e) The interest rates charged toy Housing Finance Institutions depend upon the cost of borrowing in the market. However, HUDCO is assisted by ihe Govt. of finance housing projects for the poorer sections in urban and rural areas. HUDCO is interest rates range from 7 per cent for EWS category in rural areas to 16 per cent for High Income Group and Commercial housing projects. The other Housing Finance Institutions, have to stucture their lending rates according to guidelines issued by the National Housing Bank.

Written Answers

The Reserve Bank of India have lecent-ly issued guidelines to the commercial banks prescribing rates of interest for different categories of housing loan to individual borrowers which ranges from 10 per cent to 15 per cent for loans upto Rs. 2 lakhs and 18.5 per cent for loans beyond Rs. 2 lakhs.

Housing loans upto Rs. 5000'- are also available at 4 per cent interest to families belonging to Scheduled Castcs'Scheduled Tribes, subject to their satisfying the income criteria under DRI Scheme. Scheduled commercial banks have also since been advised by RBI to charge interest rates on Housing Finance granted by them to: intermediary agencies (i.e. Housing Finance Institutions, Housing Boards ind other agencies) for onleading to ultimate beneficiaries at a rate of 1.5 percentage points below the minimum rate applicable for credit limits in the category of above Rs. 2 lakhs. As per the existing interest rate structure, this rate work out to 17 per cent p.a.

The interest rates on loans to be charged by housing finance institutions in respect of those loans for which they want to, claim refinance from National Housing Bank (NHB) varies from 10 per cent to 15 per cent depending on quantum of loans not exceeding Rs. 2.00 lakhs. Loans beyond Rs. 2.00 lakhs are charged at minimum rate of 16 per cent by the National Housing Bank.

The National Housing Bank has introduced a scheme called Home Loan Account Scheme. This is a contractual loan linked deposit scheme. The depositors are paid 10 per cent rate of interest and the interest charged fromi them by the appioved lending institutions for housing loan

are as follows:-

Loan Amount			Interest Rate
Upto Rs. 50,000			10.5%
50,001 1,00,000			12.0%
1,00,001 - 2,00,000			13.5%
Above 2,00,000 .			14.5%
140545 2,00,000	·	•	14.5

The recent budget has announced s tension of tax benefit to similar contra tual saving schemes floated by HUD and public housing agencies. Such schen will help to reduce the interest tates housing loans.

Purchase of inputs by Steel Authority Inda Limited

1849. PROF. SAURIN BHATTACH. RYA: Will the Minister of STEEL pleased to state:

- (a) whether the Steel India Limited is still importing some put every year for production of si in the country as a result thereof tt import Bill is on the increase:
- (b) whether some of the items finished steel are also included year in their 'mport bill despite the) capacities of existing plants of SA are lying unutilised for such items;
 - (c) if so the details thereof; and
- (d) the action being taken to rec the import?

THE MINISTER OF STATE (ISI PENDENT CHARGE) OF THE NISTRY OF STEEL (SHRI SONTC MOHAN DEV): (a) Yes, Sir.

(b) and (c) Yes, Sir, SAIL* in 1989 and 1989-90 were canalising age for the import of 'Hot Rolled Grils, imported the same in order to mgjst gap between domestic production